

[*Translation*]

SHRI K. MURALEESHARAN:

SHRI CHITTA BASU:

**New Item Captioned 'Kachra Binane  
Walon Par Bani Film Ka Kachra Bana  
Dala'**

836. SHRI BENGALI SINGH:  
SHRI HARISH PAL:

Will the Minister of INFORMATION AND  
BROADCASTING be pleased to state:

(a) whether attention of Government has been drawn to the news-item appearing in Navbharat 'Times' dated 14th May, 1990 under the caption 'Kachra Binane Walon Par Bani Film Ka Kachra Bana Dala'

(b) if so, the reaction of Government thereon;

(c) whether any steps are being taken by Government to telecast this film on Door-darshan; and

(d) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) to (d). All the TV programmes assigned to outside producers are previewed by a Committee for assessing their overall suitability. The TV programme entitled "Maili Sugandh" referred to in the news item has not so far been previewed by the present Committee. Doordarshan have, however, been advised to take prompt action to place it before the Committee for final decision. Full payment has, however, since been released to the Producer.

**Judicial System**

837. SHRI MAHADEEPAK SINGH  
SHAKYA:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the judicial system of the country is complex and time consuming; and

(b) if so, the steps being taken by Government to make it simple, accessible and expeditious?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). In order to streamline the functioning of the courts and to expedite disposal of cases, Government entrusted the study of judicial reforms to the 11th Law Commission which, inter alia, aimed at decentralisation of the system of administration of justice, reforms of procedural laws, improvement in the method of appointments to judiciary, reduction in the cost of litigation etc. The Commission has submitted 18 reports. The Government have also set up a three-member Committee of Chief Justices to look into the problem of arrears in Courts.

**Dissemination of Sindhi Programmes**

839. SHRI S.C. VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have examined the feasibility of increasing the duration of Sindhi programmes, being telecast by Bombay Doordarshan, by half-an-hour during a week and also starting a programme in Sindhi of Half-an-hour duration from Akashvani, Bombay;

(b) whether Government are also contemplating to broadcast Sindhi language programme from Akashvani, Pune.

No. of Pages  
 1st  
 2nd  
 3rd  
 4th  
 5th

(c) whether Government propose to start the regular telecast of programmes in Sindhi language from Delhi Doordarshan; and

(d) the other steps proposed to be taken by the Ministry to acquaint the people with Sindhi Culture?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Doordarshan Kendra, Bombay, had been telecasting Sindhi programmes of 30 mts. duration twice a month of Channel II. Recently the Kendra has increased the frequency of this programme from twice a month to thrice a month.

All India Radio, Bombay, is already broadcasting Sindh programmes for a duration of half an hour twice a week.

(b) No, Sir;

(c) No, Sir; and

(d) Fourteen stations of All India Radio broadcast Sindhi programmes to acquaint the people with the rich Sindhi culture and heritage. Songs in Sindhi are also included in Vividh Bharati programmes broadcast from 29 stations of All India Radio. Sindhi programmes of 2 1/2 hours duration are broadcast daily in External Services of All India Radio.

Doordarshan from time to time mounts suitable programmes, reflecting Sindhi culture.

[English]

#### **New Places to be covered by Doordarshan in Karnataka**

840. SHRI JANARDHANA POOJARY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of places to be covered by Doordarshan in next two years in Karnataka; and

(b) the centres to be covered by High Power Transmitters in Karnataka?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Two high power (10 KW) TV transmitters under implementation, one each at Dharwad and Shimoga, are envisaged to be commissioned into service during 1991 as a part of spill-over scheme from the VII Plan. However, the VIII Plan allocation not having been made by the Planning Commission so far, it is not possible to indicate the details of the TV projects to be set up in the State under the VIII Plan.

#### **Religious Serial to be Telecast on Doordarshan**

841. SHRI JANARDHANA POOJARY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether serial based on religious themes other than Hindu religion are proposed to be telecast on Doordarshan; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). It is the endeavour of Doordarshan to telecast high quality programmes on socio-cultural themes with universal values. This is a continuing process.

#### **Cashew Exports**

843. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMERCE be pleased to state: